

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00315/2019**  
**Chandigarh, this the 01<sup>st</sup> day of April, 2019**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &**  
**HON'BLE MS. P. GOPINATH, MEMBER (A)**

...  
Madhuri Dua daughter of Vinod Dua, Aged 23 years, Resident of House No. 332/3, Mata Gate, Kaithal, PIN Code 136027

....**Applicant**

**(Present: Mr. Ashok Kumar Sharma, for Mr. R.S. Dhull,  
Advocate)**

**Versus**

1. Employee's State Insurance Corporation, Panchayat Bhawan, CIG Marg, New Delhi through its Director 110002.
2. Deputy Director (Recruitment), Employees State Insurance Corporation, Panchayat Bhawan, CIG Marg, New Delhi PIN 110002.
3. Regional Office, ESI Corporation, Plot No. 3, Panchdeep Bhawan, Sector 19 A, Madhya Marg, Chandigarh – 160019, through its Director, PIN Code – 160019.

.....

**Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the applicant, at the very outset, prays that he may be allowed to withdraw the O.A., with liberty to the applicant to file it afresh, with better particulars, on the same cause of action.
2. Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

'mw'

**(SANJEEV KAUSHIK)  
MEMBER (J)**  
**Dated: 01.04.2019**